

(4)

OA 855/05

Dt. 25.04.08

Hon' Mr. N. D. Dayal, A.M.

Sri S. Singh, counsel for respondents has sent illness slip.

The OA had been dismissed on 03.08.05 for non-prosecution.

Restoration application No. 180/08 alongwith delay condonation application No. 179/08 has been filed after about 2 1/2 years.

None appears for the applicant even on second call. Restoration application and delay condonation application are dismissed in default and for non-prosecution.

N. D. Dayal
AM

12/28/08

